

ITEM NO.801

COURT NO.14

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 41/2016

RANVIR SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT

Respondent(s)

WITH

Diary No(s). 7049/2020 (II)

(FOR CONDONATION OF DELAY IN FILING ON IA 34696/2022

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
34697/2022

FOR EXEMPTION FROM FILING O.T. ON IA 34698/2022

FOR SUSPENSION OF SENTENCE ON IA 34699/2022

FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA
66187/2022)

Date : 22-03-2024 This matter was mentioned today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s) Mr. Siddharth, AOR

Mr. Durgesh Ramchandra Gupta, AOR

For Respondent(s) Mr. Adarsh Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No.34699/2022:

List on 08.04.2024.

(SWETA BALODI)
COURT MASTER (SH)

(POONAM VAID)
COURT MASTER (NSH)